

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

202. C.P. (IB)/87(MB)2024

IN THE MATTER OF

M/S Sai Services through its Proprietor Mr. Anil Patil
Vs
Pharmaceutical Products Of India Ltd

... Petitioner

...Respondent

U/s 9 of the Insolvency and Bankruptcy Code, 2016

Order Delivered on 21.06.2024

CORAM:

MS. REETA KOHLI,
MEMBER (J)

MS. MADHU SINHA,
MEMBER (T)

Appearance through VC/Physical/Hybrid Mode:

For the Petitioner: Adv. Ajinkya Kurdukar (PH)

For the Respondent: Counsel for the respondent

ORDER

C.P. (IB)/87(MB)2024 - Reserved for orders.

Sd/-
MADHU SINHA
Member(Technical)

Sd/-
REETA KOHLI
Member(Judicial)

/Manish Tiwari/